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]	[2	3	4
F	iel, Power, L	ight &	lubri	cants						176.0	184.8	+5.0
C	oke .		•				•		•	241.9	268.4	+11.0
K	erosene Oil	•	•	• • •	•			•		192.6	203.2	+5.5
F	inished produ	ıcts	•	• '	•			• •	• '	164.6	172.6	+4.9
C	otton textiles		•	•	•		-		•	164.5	170.2	+3.5
С	loth (Mills)	•	•	• .	•		•	•	•	161.2	169· I	+4.9
. 0	loth (Handle	om)	• (•	• 4		, •		•	172.8	172.9	+0.1
· S	oap .	• ,.			•	• •	٠.,			147.1	147.1	No. ch.
λ	fatches .	•	.•		•	•	•			114.1	114.1	No. ch.
R	Rubber tyres & tubes									162.6	163.6	+0.6
E	Sicycles .			•		•		•		129.4	122.7	-5.3
* A	duminium U	tensils	· .			•				166.9	169.3	+1.4
Ç I	eather produ	ıcts (s	hoes)			•`				92.1	98.0	+6.4]

ENQUIRIES AGAINST BAL-YOGESHWAR FOR. ALLEGED SMUGGLING

written Answers

*306. SHRI SAWAISINGH SISO-DIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMED USMAN ARIF: SHRI V. K. SAKHALECHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the customs authorities have copmleted inquiries against Balyogeshwar, Head of the Divine Light Mission for his alleged involvement in an attempt to smuggle goods; and
- (b) if so, the findings of the enquiry and the action taken in the matter so ar?

MINISTER OF REVENUE THE IND EXPENDITURE (SHRI K. R. LANESH): (a) Yes, Sir.

(b) On the basis of enquiries made y the Customs, show-cause notices ere served on Shri Prem Pal Singh ias Balyogeshwar and two other

persons on 30-12-72 asking them to show-cause why jewellery, watches and foreign currency valued approximately Rs. 2.57 lakhs, seized at Palam Airport on 7-11-72 should not be confiscated. The parties concerned have replied to the show-cause notices and in the quasi-judicial adjudication proceedings, their Advocate is crossexamining the witnesses. Further hearings have been fixed for 4th and 5th June, 1973. The adjudicating officer will decide the case after the hearings are completed.

†UNDERWEIGHING BY RETAIL TRADERS

*86. SHRI HARSH DEO MALA-VIYA: Will the Minister of COM-MERCE be pleased to state:

(a) whether Government's tion has been drawn to a report appearing in the "Patriot" of March 18, 1973, to the effect that consumers lose 1 per cent through underweighing by retail traders; and

^{†[}Transferred from the 3rd May. 1973.